

Notifications and Orders

(I) Fixation of rate of land for institutions. - No. UTFI (3) - 91 /3192 - A. - The Administrator, Union Territory, Chandigarh is pleased to fix the rate of land in the Union Territory of Chandigarh for allotment of land for various purposes as under: -

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| 1. Religious Institutions | Rs. 665/- per Sq. yard. |
| 2. Cultural Institutions | Rs. 665/- per sq. yard. |
| 3. Educational Institutions | Rs. 500/- per sq. yard. |
| 4. Charitable Institutions | Rs. 500/- per sq. yard. |
| 5. Office accommodation for Government Rs. 1500/- per sq. yard Departments other than Chandigarh Administration. | |
| 6. Office accommodation for Semi- 15% of the current Government Departments market price | |
| 7. Co-operative House Building Societies Rs. 750/- per sq. yard | |

Government Departments
for residential purposes

[See Chandigarh Administration Gaz. (Extra) Dated 2.4.1991 Page 339]